

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF AB SOYA PRIVATE LIMITED

1.	Name of Corporate Person	AB SOYA PRIVATE LIMITED
2.	Date of Incorporation of Corporate Person	26/09/2012
3.	Authority Under Which Corporate Person Is Incorporated /Registered	Registrar of Companies-Delhi
4.	Corporate Identity Number of Corporate Person	U15122DL2012PTC242782
5.	Address of the Registered office of Corporate Person	House No 4, 2nd Floor Chander Lok, Pitampura, New Delhi-110034
6.	Liquidation Commencement Date Of Corporate Person	17/01/2023
7.	Name, Address, Email Address, Telephone Number And The Registration Number of the Liquidator	Deepak Gupta 607, 6th Floor, Rattan Jyoti Building, Rajendra Place, New Delhi-110008 E-mail id: deepak@drassociates.org Contact No.-011-45063990, 47775059 Registration number: IBBI/IPA-001/IP-P02561/2021-22/13875
8.	Last Date for Submission of Claims	16/02/2023

Notice is hereby given that the **AB Soya Private Limited** has commenced voluntary liquidation on 17th January, 2023.

The stakeholders of **AB Soya Private Limited** are hereby called upon to submit a proof of their claims on or before 16th February, 2023, to the liquidator at the address mentioned against item 7.

All stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: January 18, 2023

Place: New Delhi



Deepak Gupta
Liquidator of AB Soya Private Limited

Regn. No.: IBBI/IPA-001/IP-P02561/2021-22/13875

MGF THE MOTOR & GENERAL FIN

REGD. OFFICE : MGF House, 4/17-B, Asaf Ali Ro

Phone No.: 23272216-18, 23276872 Fax N

Email : mgfltd@hotmail.com, Website : http://

CIN No.: L74899DL1930PLC000

NOTICE

Notice pursuant to Regulations 29 and 47 of Regulations, 2015, be and is hereby given that a meeting of Directors of the company will be held on **Monday, 13, 2023** at the Registered Office of the company at 4/17-B, Asaf Ali Road, New Delhi-110002 to consider and Consolidated Unaudited Financial Results for the quarter and Nine months period ended December 31, 2022 and the same shall re-open on **Thursday, 19, 2023** until 48 hours after the declaration of the Unaudited Financial Results for the quarter and nine months period ended December 31, 2022 and the same shall re-open on **Thursday, 19, 2023** (both days inclusive).

This information is also available on the website of the National Stock Exchange of India Ltd and on the website of the company **www.mgfltd.com**.

For THE MOTOR & GENERAL

Place: New Delhi

Date: January 17, 2023

VP, CS, CFO & COMPANY SECRETARY



Address - I F1.S-7, Gamma-I, Suraj
Sector - Gamma-I, Suraj
Jagat Farm, Greater Noida

**APPENDIX - IV [(Rule-8(1))]
POSSESSION NOTICE (For immovable property)**

Where as

The undersigned being the Authorised Officer of the Indian Bank and Reconstruction of Financial Assets and Enforcement of Security Interest (Enforcement) Rules, 2002 issued demand notice calling upon the borrower **Mrs Meenakshi W/o Sh Vipin Kumar Sharma M.P Sharma (Borrowers)**, (Loan A/c No. 6125686890 & 6125686891) to repay the amount mentioned in the demand notice of **Rs. 6025107/- (Rupees Sixty Lakh Twenty Five Thousand One Hundred and Seven Thousand One Hundred and Seventy One Rupees only)** on **31.01.2022** plus interest/cost thereon from **01.02.2022** with receipt of the said notice.

The borrower having failed to repay the amount, notice is hereby given to the public in general that the undersigned has taken possession of the property of the borrower in exercise of powers conferred on him under sub section (8) of the Security Interest (Enforcement) Rules, 2002 read with rule 8 of the Security Interest (Enforcement) Rules, 2002 with effect from **17th January 2023**.

The borrower in particular and the public in general is hereby cautioned that any dealings with the property will be subject to the charge of the bank in the amount **Rs. 6025107/- (Rupees Sixty Lakh Twenty Five Thousand One Hundred and Seventy One Rupees only)** as on **31.01.2022** plus interest/cost thereon from **01.02.2022**. The borrower's attention is invited to provisions of sub section (8) of the Security Interest (Enforcement) Rules, 2002 to the effect of time available, to redeem the secured assets.

DESCRIPTION OF THE IMMOVABLE PROPERTY

The part and parcel of property Flat No G-01/134, G.F, Extension, Suraj, Jagat Farm, Tehsil and Distt : Ghaziabad

SIRCA PAINTS INDIA LIMITED

CIN: L24219DL2006PLC145092

Regd & Corporate Office: G-82, Kirti Nagar, New Delhi-110015

Tel: +91-11- 42083083

Website: https://sircapaints.com

Email: cs@sircapaints.com

NOTICE

Pursuant to Regulation 29 read with Regulation 47 of SEBI (Listing Obligation and Disclosures Requirements), Regulation, 2015, Notice is hereby given that the meeting of the Board of Directors of Company will be held on **Wednesday, 25th Day of January, 2023** at Registered Office of the Company at G-82, Kirti Nagar, Delhi-110015, *inter-alia*, to Consider and approve the Unaudited Standalone and Consolidated Financial Results for the quarter ending December 31, 2022 and Other Business(s).

For Further Details, Please visit the website of the Company (www.sircapaints.com), National Stock Exchange of India Ltd (www.nseindia.com) and BSE Limited (www.bseindia.com).

For SIRCA PAINTS INDIA LIMITED

-Sd-

Suraj Singh

Company Secretary & Compliance Officer

Date: 17/01/2023

Place: Delhi

PUBLIC NOTICE

It is to be informed to Public at large that the insurance cover notes bearing following Numbers of The Oriental Insurance Co Ltd. has been found missing. Kindly note that Cover Note With following Numbers are invalid & hence insurance co. will not liable to pay any claim what so ever arising on from these.

FIRE	Covernotes	Book No.392817
Book No. 7152	210000316576	Covernotes
Covernotes	210000316580	212700976504
210000184101 to	210000316582	212700976513
210000184123	210000316593	212700976521
Book No.7408	Book No.44271	212700976524
Covernotes	Covernotes	Book No.588808
210000184176	210000463652	Covernotes
210000184181	210000463654	212700259013
210000184182	210000463655	212700259015
210000184183	210000463659	Book No.649788
210000184189	210000463660	Covernotes
210000184190	210000463664	210000353425
210000184200	210000463671 to	Miscellaneous
Marine	210000463675	Book No.7149
Book No.7154	Book No.10566	Covernotes
Covernotes	Covernotes	21000097340
21000039065	210000316701 to	21000097342
21000039066	210000316709	Book No.81004
21000039067	210000316713	Covernotes
21000039074	210000316714	CN383528
21000039075	210000316717	Book No.194597
21000039051 to	Book No.44274	Covernotes
21000039064	Covernotes	212700428450
Motor	210000463727	Book No.466378
Book No.7144	210000463730	Covernotes
Covernotes	210000463738	212700559101
210000882402 to	Book No.649778	212700559102
210000882409	Covernotes	
210000882412	210000353175	
210000882416	Book No.649786	
210000882417	Covernotes	
210000882420 to	210000353362	
210000882423		
Book No. 10561		

Sd/- Sushil Gautam
Manager (Mktg.) Ph.: 9811283798.
The Oriental Insurance Co. 10th Floor,
Hansalaya Building, 15 Barakhamba Road, N-1

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7.	Name, Address, Email Address, Telephone Number And The Registration Number of the Liquidator	Deepak Gupta 607, 6th Floor, Rattan Jyoti Building, Rajendra Place, New Delhi-110008 E-mail id : deepak@drassociates.org Contact No.: 011-45063990, 47775059 Registration number: IBB/IPA-001/IP-P02561/2021-22/13875
8.	Last Date for Submission of Claims	16/02/2023

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Date : January 17, 2023

Place : New Delhi

Sd/-

Deepak Gupta

Liquidator of AB Soya Private Limited

Regn. No.: IBB/IPA-001/IP-P02561/2021-22/13875

SKP SECURITIES LTD
creating prosperity

SKP SECURITIES LTD

1702-03, BioWonder, 789 Anandapur, E M Bypass,
Kolkata - 700 107, West Bengal, India

Tel No.: +91 33 6677 7000

Email: contact@skpsecurities.com

Website: www.skpsecurities.com

Investor Grievance Email:

grievance.cell@skpsecurities.com

Contact Person: Anup Kumar Sharma

SEBI Registration No. INM000012670

Validity of Registration: Permanent

KFIN TECHNOLOGIES LIMITED

(Formerly known as KFin Technologies Private)

Selenium, Tower B, Plot No. 31 and 32, Financial Dist

Serilingampally, Hyderabad, Rangareddi 500 032

Telephone: +91 40 6716 2222 / 1800 309 400

E-mail: rswm.rights@kfintech.com

Investor grievance Email : Einward.ris@kfintech

Website: www.kfintech.com

Contact person: Murali Krishna M

SEBI Registration No: INR000000221

Validity of Registration: Permanent

Investors may contact the Registrar or the Company Secretary and Compliance Officer for any pre issue or may be addressed to the Registrar, with a copy to the SCSBs giving full details such as name, address of the holder, folio number or demat account number, number of Rights Equity Shares applied for, amount blocked where the Application Form or the plain paper applications as the case may be, was submitted by the Investor. For further details on the ASBA process, please refer to the section titled "Terms of the Issue - Making of an Application".

THE LEVEL OF SUBSCRIPTION SHOULD NOT BE TAKEN TO BE INDICATIVE OF EITHER THE MARKET PRICE OR THE COMPANY.

Place: Noida

Date: January 17, 2023

Disclaimer: Our Company has filed a Letter of Offer with the Securities and Exchange Board of India and SEBI at www.sebi.gov.in, the websites of the Stock Exchanges where the Equity Shares are listed i.e. BSE and NSE, and the website of the Lead Manager at www.skpsecurities.com. Investors should note that investment in equity shares under the LOF including the section "Risk Factors" beginning on page 16 of the LOF. This announcement has been made in the United States. This announcement does not constitute an offer of Rights Equity Shares for sale in any jurisdiction described in this announcement may not be offered or sold in the United States unless registered under the Securities Act of 1933. There will be no public offering of Rights Equity Shares in the United States.

के कंपनी आईपीएफ
रा धारित मूल शेर
ऐसे शेरों के जारी
दलने और आईपीएफ
डिपॉजिटरी को सूचित
कीकृत है, बाद में स्वतः

कृपया नोट करें कि
कॉर्पोरेट कार्यकलाप

एक बार आईपीएफ
(आईपीएफ वेबसाइट
था सत्यापन के लिए
जमा करके निर्धारित
स पाने का दावा किया

कोई पत्राचार प्राप्त नहीं
करना कंपनी के लिए
का पालने करते हुए
वं अंतरित कर देगी।

शेयरधारक कंपनी को
0-4060300 पर कॉल
संस्पर् एजेंट-अलंकित
110055, फोन: 011-

केआरबीएल लिमिटेड

हस्ता/-

ज्योति वर्मा

एवं नोडल अधिकारी

नई दिल्ली

फार्म ए

सार्वजनिक उद्घोषणा

[भारतीय दिवाला और शोधन अक्षमता बोर्ड (स्वैच्छिक समाधान प्रक्रिया) विनियम, 2017 के विनियम 14 के अंतर्गत]
एबी सोया प्राइवेट लिमिटेड के हितधारकों के ध्यानार्थ

एबी सोया प्राइवेट लिमिटेड	
1. कॉर्पोरेट व्यक्ति का नाम	एबी सोया प्राइवेट लिमिटेड
2. कॉर्पोरेट व्यक्ति के गठन की तिथि	26.09.2012
3. प्राधिकरण जिसके अधीन कॉर्पोरेट व्यक्ति पंजीकृत है,	रजिस्ट्रार ऑफ कंपनीज, दिल्ली
4. कॉर्पोरेट पहचान संख्या/सीमित देयता पहचान कॉर्पोरेट व्यक्ति की संख्या	U15122DL2012PTC242782
5. पंजीकृत कार्यालय का पता और कॉर्पोरेट व्यक्ति	हाऊस नं. 4 दूसरा फ्लोर चंदर लोक, पीतमपुरा, नई दिल्ली-110034
6. कॉर्पोरेट व्यक्ति के संबंध में दिवाला प्रारंभ तिथि	17.01.2023
7. परिसमापक का नाम, पता, ई-मेल पता और टेलीफोन नंबर पंजीकरण संख्या	दीपक गुप्ता 607, छठा फ्लोर, रतन ज्योति बिल्डिंग, राजेंद्र प्लेस, नई दिल्ली-110008 ई-मेल आई डी : deepak@drassociates.org संपर्क विवरण : 011-45063990, 47775059 पंजीकरण संख्या : IBB/PA-001/IP-P02561/2021-22/13875
8. दावों को जमा करने की अंतिम तिथि	16.02.2023

एतद्वारा सूचित किया जाता है कि एबी सोया प्राइवेट लिमिटेड ने 17 जनवरी, 2023 को स्वैच्छिक परिसमापन प्रक्रिया प्रारंभ कर दी है।

एबी सोया प्राइवेट लिमिटेड के सभी हितधारकों को उपरोक्त मद सं. 7 में वर्णित कार्यालय पते पर अपने दावों के प्रमाण परिसमापक के पास 16 फरवरी, 2023, तक या उससे पूर्व जमा करने के लिए आमंत्रित किया जाता है।

वित्तीय लेनदार केवल इलेक्ट्रॉनिक पद्धति से अपने दावे के प्रमाण भेजेंगे अन्य सभी हितधारक व्यक्तिगत, डाक द्वारा व इलेक्ट्रॉनिक पद्धति से अपने दावे के प्रमाण भेज सकते हैं।
दावों के झूठे या मिथ्या प्रमाण जमा करने पर दण्डित किया जायेगा।

हस्ताक्षर/-

दीपक गुप्ता

दिनांक : 17 जनवरी, 2023

स्थान : नई दिल्ली

लिविडेट ऑफ एबी सोया प्राइवेट लिमिटेड

पंजीकरण संख्या : IBB/PA-001/IP-P02561/2021-22/13875